

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 110

IA(IBC)/1101(CH)2024
And
CP(IB) No. 301/Chd/Hry/2023

IN THE MATTER OF:

KiranaKart Technologies Pvt. Ltd.

...Petitioner

Vs.

Hyretail Technologies Pvt. Ltd.

..Respondent

Under Section: 9, IBC 2016, Sec 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 28.08.2024.

15.07.2024

Pooja

Sd/-
Court Officer